

1
**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

**BEFORE
HON'BLE SHRI JUSTICE DINESH KUMAR PALIWAL**

ON THE 24th OF APRIL, 2024

MISC. CRIMINAL CASE No. 36834 of 2023

BETWEEN:-

1. **ASHOK BINJHADE S/O SHRI SURAJ BINJHADE, AGED ABOUT 40 YEARS, OCCUPATION: GOVT. SERVICE R/O GOVIND KUNJ COLONY, BEHIND RAJESHWARI MANDIR, GULABRA CHHINDWARA DISTRICT (MADHYA PRADESH)**
2. **SURAJ BINJHADE S/O LATE SHRI JINGU BINJHADE, AGED ABOUT 55 YEARS, OCCUPATION: UNEMPLOYED R/O GOVIND KUNJ COLONY BEHIND REJESHWARI MANDIR GULABRA CHHINDWARA DISTRICT (MADHYA PRADESH)**
3. **SMT. BASANTI W/O SURAJ BINJHADE, AGED ABOUT 52 YEARS, OCCUPATION: HOUSEWIFE R/O GOVIND KUNJ COLONY BEHIND REJESHWARI MANDIR GULABRA CHHINDWARA DISTRICT (MADHYA PRADESH)**

....PETITIONERS

(BY SHRI RAVINDRA KUMAR BISEN - ADVOCATE)

AND

1. **THE STATE OF MADHYA PRADESH THROUGH POLICE STATION HARDA DISTRICT HARDA (MADHYA PRADESH)**
2. **SAMHOTA W/O SATISH BINJHADE, AGED ABOUT 37 YEARS, R/O VILLAGE ALAMPUR POLICE STATION RAHARGAON AT PRESENT NEAR KHETWALI MATA MANDIR HARDA POLICE STATION HARDA DISTRICT (MADHYA PRADESH)**

....RESPONDENTS

(BY SHRI N.S.SOLANKI - PANEL LAWYER FOR RESPONDENT NO.1/STATE)

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This application coming on for admission this day, the court passed the following:

ORDER

As prayed by learned counsel for the petitioners, this petition under Section 482 of Cr.P.C. is **dismissed as withdrawn and not pressed.**

However, petitioners shall be at liberty to raise the objection regarding section 319 of Cr.P.C before the trial court at appropriate stage of the trial.

(DINESH KUMAR PALIWAL)
JUDGE

MKL

